

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1318  
ANSWERED ON:30.11.2006  
BARRIER FREE ENVIRONMENT FOR DISABLED PERSONS  
Harsha Kumar Shri G.V.

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the representatives of disabled persons from Andhra Pradesh and Tamil Nadu have narrated their experiences and wanted a barrier-free environment in place by 2010 and requested to adopt more comprehensive and inclusive United Nations definition of disability;
- (b) if so, the details thereof and the action taken thereon;
- (c) whether they have sought 50 per cent allocation for disabled women in poverty alleviation programme, inclusion of agriculture for the benefit of disabled farmers and erasure of the clause `within economic capacity'; and
- (d) if so, the details thereof and the action taken thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (d) Suggestions received for amendment to the Persons with Disabilities Act have been noted. United Nations (UN) convention for Persons with Disabilities has not been adopted by the UN General Assembly.